

National Company Law Tribunal

Allahabad Bench

CP NO.29(ND)/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY: J.B.Daruka Paper Pvt.Ltd

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

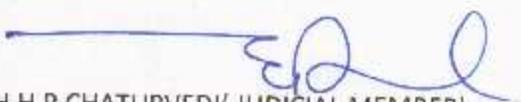
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ADP-SU Prasad	PCS	Respondent	7, 2 10 Arun Taneja
2.	Manoj Kumar Singh in behalf of	Advocate	Respondent No-17	

3. The parties are represented by their counsel. The Reply to substitution application is filed. Applicant also file rejoinder in CP NO-29(ND)/2009 Which is taken on record. The matter be listed for hearing on 06.03.2017.

Order Dated 07.02.2017

CP NO 29(ND)/2009 J.B.Daruka Paper Pvt Ltd

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SH.H.P.CHATURVEDI (JUDICIAL MEMBER)